GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARFMERS WELFARE

LOK SABHA UNSTARRED QUESTION No-3237 TO BE ANSWERED ON THE 21st MARCH, 2023

AGRICULTURE INFRASTRUCTURE FUND

3237. SHRI RAJU BISTA: DR. NISHIKANT DUBEY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

- (a) the total number of projects and the details of loans sanctioned and disbursed from the Agriculture Infrastructure Fund (AIF) in the country till date, State/UT-wise;
- (b) the details of expenses incurred for the development of infrastructure through the AIF in the country during the last five years, State/UT-wise;
- (c) the details of number of farmers and entrepreneurs who have been benefitted from the said scheme, State/UT-wise;
- (d) whether the scheme has extended benefits to small and marginal farmers and if so, the details thereof;
- (e) whether the State Government of West Bengal has applied for allocation of funds under the AIF and if so, the details thereof;
- (f) the details of agri-infrastructure projects applied for, approved and executed in the State of West Bengal under AIF since its inception, district-wise; and
- (g) the details of schemes and projects that farmers/agri-entrepreneurs can avail funding through the AIF?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) The total number of projects and details of loans sanctioned and disbursed from the Agriculture Infrastructure Fund (AIF) in the country till date, state/UT-wiseis given in **Annexure-A**.
- (b) Details of disbursements made for the development of Infrastructure through the Agriculture Infrastructure Fund (AIF) state-wise in the country since its inception (AIF) in July 2020 is given in **Annexure-B**.

- (c) The details of number of farmers and entrepreneurs that benefitted from the said scheme, state/UT-wise **Annexure-C**
- (d) AIF Scheme benefits are being extended to all farmers of all types without any discrimination and Scheme benefits viz: 3% interest subvention and the collateral free loans with free guarantee cover are intended to extend the benefits to small and marginal farmers among others. In fact the other farmer groups like SHGs, FPOs and other collectives are also eligible under AIF which benefits the small and marginal farmers.
- (e) The financing facility ₹ 1 lakh Crore under Agriculture Infrastructure Fund (AIF) has been tentatively allocated to be lent as medium long term loans by lending institutions all over the country. West Bengal has been tentatively allocated an amount of Rs 7260 cr under AIF.
- (f) The details of Agri-Infrastructure projects applied for, approved and executed in the State of West Bengal under Agriculture Infrastructure Fund since its inception, district-wise is placed at **Annexure-D.**
- Agriculture Infrastructure Fund Scheme (AIF) was launched in July 2020, (g) which facilitates financing of Rs.1,00,000 crore that is being provided by various lending institutions for funding agriculture infrastructure Projects at farm-gate & aggregation points all over the country. All loans under this financing facility up to a limit of ₹ 2 crore will have interest subvention of 3% per annum and Credit guarantee coverage for eligible borrowers under CGTMSE scheme. These benefits will be available for a maximum period of 7 years. The scheme facilitates setting up and modernization of key elements of the value chain including Post Harvest Management Projects like Supply chain services including e-marketing platforms, Warehouses, Silos, Pack houses, Assaying units, sorting &grading units, Cold chains, Logistics facilities, Primary processing centers, Ripening Chambers. Other projects for building community farming assets including Organic inputs production, Bio stimulant production units are covered under AIF. Again in order to boost infrastructure for smart and precision agriculture it encourages Farm/Harvest Automation through Purchase of drones, putting up specialized sensors on field, blockchain and AI in agriculture etc. Recently new activities such as Integrated Spirulina production, Sericulture processing, Honey Processing and setting up of Plant Quarantine unit are also brought under AIF. Activities such as Hydroponic Farming, Mushroom farming, Vertical farming and Poly house/ Greenhouse are earmarked for farmer collectives or groups.

Annexure-A.

		Sanctioned un (In Rs. Cro	
SN	State/ UT	No.	Amount
1	Madhya Pradesh	5567	4275
2	Andhra Pradesh	1937	2007
3	Maharashtra	3400	1790
4	Rajasthan	1306	1223
8	Uttar Pradesh	1701	1051
6	Karnataka	1744	991
7	Gujarat	1183	981
5	Telangana	893	915
9	Tamil Nadu	943	754
10	Haryana	804	683
11	Punjab	1673	656
12	West Bengal	1040	469
14	Chhattisgarh	542	427
13	Kerala	615	347
15	Bihar	482	308
16	Odisha	510	262
17	Assam	193	199
18	Uttarakhand	236	127
19	Himachal Pradesh	129	52
20	Jharkhand	108	45
23	Jammu and Kashmir	58	26
22	Delhi	7	8
21	Goa	8	7
24	Arunachal Pradesh	3	4
25	Chandigarh	2	4
28	Nagaland	11	3
26	Meghalaya	1	2
27	Mizoram	3	2
35	Tripura	2	2
29	Sikkim	11	1
32	The Dadra And Nagar Haveli And Daman And Diu	1	1
36	Puducherry	1	1
34	Manipur	2	0.4
33	Andaman And Nicobar Islands	3	0.3
	Grand Total	25119	17624

			ount Disbursed ls. Crore)
SN	State	No.	Amount
1	MADHYA PRADESH	4827	3208.3
2	MAHARASHTRA	2350	1232.9
3	RAJASTHAN	962	820.0
4	UTTAR PRADESH	1636	818.8
5	KARNATAKA	1444	747.0
6	GUJARAT	871	728.5
7	TELANGANA	784	688.1
8	HARYANA	567	575.0
9	WEST BENGAL	767	494.2
10	PUNJAB	1254	484.2
11	ANDHRA PRADESH	648	452.0
12	TAMIL NADU	1114	346.7
13	CHHATTISGARH	347	331.5
14	ODISHA	327	202.2
15	KERALA	468	158.6
16	ASSAM	142	136.0
17	BIHAR	186	133.2
18	UTTARAKHAND	92	57.5
19	HIMACHAL PRADESH	86	42.9
20	JHARKHAND	74	33.0
21	JAMMU AND KASHMIR	29	14.4
22	MEGHALAYA	1	6.1
23	DELHI	4	3.0
24	ARUNACHAL PRADESH	3	2.2
25	CHANDIGARH	1	2.0
26	NAGALAND	1	1.6
27	GOA	5	1.3
28	THE D & NAGAR HAVELI AND DAMAN AND DIU	1	1.0
29	MANIPUR	1	0.3
	Grand Total	18992	11722

Annexure-B

SN	State/ UT	Amt. Disbursed (in crores)
1	Madhya Pradesh	3208.3
2	Andhra Pradesh	452.0
3	Maharashtra	1232.9
4	Rajasthan	820.0
5	Telangana	688.1
6	Karnataka	747.0
7	Gujarat	728.5
8	Uttar Pradesh	818.8
9	Tamil Nadu	346.7
10	Haryana	575.0
11	Punjab	484.2
12	West Bengal	494.2
13	Kerala	158.6
14	Chhattisgarh	331.5
15	Bihar	133.2
16	Odisha	202.2
17	Assam	136.0
18	Uttarakhand	57.5
19	Himachal Pradesh	42.9
20	Jharkhand	33.0
21	Goa	1.3
22	Delhi	3.0
23	Jammu and Kashmir	14.4
24	Arunachal Pradesh	2.2
25	Chandigarh	2.0
26	Meghalaya	6.1
27	Mizoram	0.0
28	Nagaland	1.6
29	Sikkim	0.0
32	The D & N Haveli and Daman And Diu	1.0
33	Andaman and Nicobar Islands	0.0
34	Manipur	0.3
35	Tripura	0.0
36	Puducherry	0.0
	Total	11722

Annexure-C

1	State	Agri- Entrepreneurs		Farmers		PACS		FPOs		Others		Total	
'		No	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
1	ANDHRA PRADESH	439	441	100	27	1367	1,519	13	3	18	17	1,937	2,007
2	ARUNACHAL PRADESH	3	4	-	-	0	-	-	-	-	-	3	4
3	ASSAM	159	179	8	1	7	3	9	9	10	7	193	199
4	BIHAR	338	190	95	41	40	71	-	-	9	7	482	308
5	CHANDIGARH	2	4	-	-	0	-	-	-	-	-	2	4
6	CHHATTISGARH	305	355	77	28	123	20	-	-	37	25	542	427
7	DELHI	7	8	-	-	0	-	-	-	-	-	7	8
8	GOA	4	2	2	2	0	-	-	-	2	2	8	7
9	GUJARAT	750	831	254	71	151	56	7	6	21	17	1,183	981
10	HARYANA	454	547	177	54	95	26	59	36	19	20	804	683
11	HIMACHAL PRADESH	40	31	64	13	20	6	1	0	4	2	129	52
12	JAMMU AND KASHMIR	16	17	38	7	0	-	-	-	4	3	58	26
13	JHARKHAND	49	40	53	3	1	0	3	0	2	2	108	45
14	KARNATAKA	389	430	492	240	826	288	11	5	26	28	1,744	991
15	KERALA	336	141	68	15	70	144	19	10	122	38	615	347
16	MADHYA PRADESH	4,053	3,276	1,093	817	351	125	15	10	55	47	5,567	4,275
17	MAHARASHTRA	1,352	1,144	1,433	326	309	72	144	104	162	144	3,400	1,790

S N	State	Ag Entrepr	ri- eneurs	Farr	ners	PA	cs	FP	Os	Ot	hers	То	tal
'		No	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
18	MANIPUR	2	0	-	-	0	-	-	-	-	-	2	0
19	MEGHALAYA	1	2	-	-	0	-	-	-	-	-	1	2
20	NAGALAND	1	2	-	-	10	1	-	-	-	-	11	3
21	ODISHA	251	196	99	22	103	26	16	1	41	17	510	262
22	PUDUCHERRY	-	-	1	1	0	-	-	-	-	-	1	1
23	PUNJAB	982	546	583	85	60	7	2	0	46	18	1,673	656
24	RAJASTHAN	870	1,021	147	131	258	49	18	6	13	18	1,306	1,223
25	TAMIL NADU	499	340	199	74	201	310	15	5	29	25	943	754
26	TELANGANA	541	584	85	101	207	178	25	9	35	42	893	915
27	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1	1	-	-	0	-	-	-	-	-	1	1
28	TRIPURA	2	2	-	-	0	-	-	-	-	-	2	2
29	UTTAR PRADESH	800	835	257	77	549	87	38	11	57	41	1,701	1,051
30	UTTARAKHAND	83	93	42	14	102	14	1	0	8	6	236	127
31	WEST BENGAL	350	322	443	84	200	41	26	10	21	12	1,040	469
32	Andaman and Nicobar Islands	-	-			3	0.30					3	0
33	Sikkim	-	-			11	1					11	1
34	Mizoram	-	-			3	2					3	2
	Total	13,079	11,584	5,810	2,235	5,067	3,044	422	224	741	537	25,119	17,623

Annexure-D

SN	District	Rec	eived	Sanctioned	d under AIF	Disbursed under AIF		
SIN		No.	Amt.	No.	Amt.	No.	Amt.	
1	24 PARAGANAS NORTH	273	75.5	37	13.3	22	6.0	
2	24 PARAGANAS SOUTH	77	58.9	13	6.3	9	2.9	
3	Alipurduar	94	46.8	17	8.7	11	3.4	
4	BANKURA	208	87.1	132	41.2	119	39.4	
5	BIRBHUM	91	42.7	36	13.9	23	6.4	
6	Coochbehar	140	130.3	27	26.9	22	24.4	
7	DARJEELING	67	56.9	12	6.8	9	6.5	
8	DINAJPUR DAKSHIN	37	23.4	8	5.4	6	3.6	
9	DINAJPUR UTTAR	64	31.2	41	17.0	13	4.3	
10	HOOGHLY	176	158.4	118	63.5	120	62.5	
11	HOWRAH	33	13.3	17	5.6	13	5.1	
12	JALPAIGURI	113	119.2	35	34.8	21	32.6	
13	Jhargram	44	19.3	15	9.9	15	9.9	
14	KALIMPONG	2	0.5	0	0.0	2	0.5	
15	KOLKATA	4	55.7	2	4.0	1	4.0	

SN	District	Rece	eived	Sanctioned	under AIF	Disbursed under AIF		
		No.	Amt.	No.	Amt.	No.	Amt.	
16	MALDAH	166	94.1	39	24.5	33	23.4	
17	MEDINIPUR EAST	259	78.0	75	17.3	18	6.5	
18	MEDINIPUR WEST	139	97.1	74	34.0	64	34.3	
19	MURSHIDABAD	477	174.4	88	21.7	31	10.8	
20	NADIA	166	72.6	36	13.3	27	7.8	
21	PASCHIM BARDHAMAN	42.5	17.0	31.5	8.5	22	7.2	
22	PURBA BARDHAMAN	285.5	229.8	167.5	84.7	152	83.3	
23	PURULIA	93	34.4	19	8.0	14	4.1	
	Grand Total	3051	1717	1040	469	767	389	

The disbursement details mentioned in above table is limited to the amount (Rs. 389 crores) for which benefits of the scheme are extended i.e maximum Rs. 2 crore per project. However the total amount disbursed through AIF is Rs. 494 Crores.
